

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 269/2009

Subject: Approval of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period from 1.4.2009 to 31.3.2014.

Date of Hearing: 16.10.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner: NTPC Ltd., New Delhi

Respondents: APTRANSCO and 14 others

Parties Present: Shri Ajay Dua, NTPC
Shri C .K. Mondol, NTPC
Shri S .K. Mandal, NTPC
Shri Naresh Anand, NTPC
Shri Rohit Chhabra, NTPC
Shri G. K Dua, NTPC
Shri R. B. Sharma, Advocate, GRIDCO

RECORD OF PROCEEDINGS

During the hearing the representative of the petitioner, NTPC submitted as under:

- a) The petition is for approval of tariff of Talcher Super Thermal Power Station (2000 MW) for the period from 1.4.2009 to 31.3.2014, based on the CERC (Terms and Conditions of Tariff) Regulations, 2009.
- b) The details of the projected expenditure during 2009-14 has been furnished in the amended petition filed *vide* affidavit dated 22.3.2011. The projected expenditure claimed at sl no. 6, 7, 8, 9, 12 and 19, may be

considered for capitalization according to Regulation 9 (2) (vii) of the 2009 Tariff Regulations as amended on 21.6.2011.

c) The rejoinders to the replies have been filed and the information as sought for by the Commission has also been submitted and the copies of the same have been duly served on the respondents.

3. Due to paucity of time, matter could not be heard further. The learned counsel for the respondent, GRIDCO will make his submissions during the next date of hearing.

4. The petition shall be listed for hearing on 15.11.2012.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)